NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : TCA (HC)/9 & 10/CAA/2017

NAME OF THE TRANSFEROR : SAIPEM DRILLING COMPANY PVT LTD

NAME OF THE TRANSFERRE : SAIPEM INDIA PROJECTS COMPANY LTD

UNDER SECTION : 391/394

S.No. Name (in Capital) Represented by Signature

ORDER

Counsel for the Petitioner present and submitted that the Official Liquidator(OL) report is awaited. At this stage, the OL in person present and prayed for a week's time to submit his report. At request, time is enlarged. Put up on 22.8.2017 at 10.30. A.M.

S-viraputum.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)